

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3916
ANSWERED ON:20.04.2005
MEDICAL ALLOWANCES TO PENSIONERS
Khanna Shri Avinash Rai

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Union Government had announced any medical allowances for pensioners in 1998;
- (b) if so, the rate on which the medical allowances was to be given;
- (c) whether the Government proposes to increase the medical allowances as per the increase in the prices of medicines; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

(a) & (b): Based on the recommendations of the Fifth Central Pay Commission, the Government of India, during December 1997, introduced the scheme of payment of Fixed Medical Allowance of Rs. 100/- (Rupees One hundred only), on monthly basis to those Central Government pensioners and family pensioners residing in areas not covered by Central Government Health Scheme (CGHS) administered by the Ministry of Health & Family Welfare and corresponding health schemes administered by other Ministries/Departments for their retired employees for meeting expenditure on day-to-day medical expenses that do not require hospitalisation.

(c): No, Sir.

(d): The Fifth Central Pay Commission, on whose recommendations the scheme of Fixed Medical Allowance was introduced in December 1997, did not recommend any periodic review of the rate of the Allowance. The financial burden on account of any such revision is also expected to be excessive.